

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.451/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company	Parasar Chatterjee -Vs-Classic Cuisine Pvt.Ltd.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rahul Auddy, Adv.

Resp. No. 2

Rahul Auddy
19/2/18

ORDER

Nobody is present from the petitioners' side. Ld. Counsel for the respondent no. 2 is present.

Pleadings are complete. Both the parties are directed to submit written submissions within 3 weeks with a copy in advance to the opposite parties.

List it on 04/04/2018 for arguments.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)